

MR. DEPUTY-SPEAKER: Now, Mr. Jatiya. After that, a very senior Member of the House, Mr. Mani Ram Bagri, will be the last speaker.

(Interruptions)\*\*

MR. DEPUTY-SPEAKER: Nothing will go on record except what Mr. Jatiya says.

श्री सत्यनारायण जटिया (उज्जैन): उपाध्यक्ष महोदय, यू० के० में हमारे संविधान का अपमान किया गया है। यह बहुत ही महत्वपूर्ण बात है, इस पर ध्यान दिया जाना चाहिये....

MR. DEPUTY-SPEAKER: This has already been mentioned on a Calling Attention Motion yesterday. And the Minister has rightly replied to that.

श्री मनोराम बागड़ी (हिसार): उपाध्यक्ष महोदय, मैंने एक राष्ट्रीय बात सदन के सामने काम-रोको प्रस्ताव के रूप में दी थी। कल उस की चर्चा भी उठी थी और आज मैंने सदन के सभी सदस्यों, पक्ष तथा विपक्ष के लोगों से बातचीत की, गृह मंत्री जी से भी बात की थी। 15 अगस्त और 30 जनवरी के बीच में रामनवमी, जन्मश्रष्टमी दशहरा, दिवाली, अनेक त्यौहार पड़ते हैं। मेरा कहना है कि आप राष्ट्रीयता को मत तोड़ें....

MR. DEPUTY-SPEAKER: You can give a Calling Attention Notice or you can come under 377 or half-an-hour discussion.

श्री मनोराम बागड़ी: यह बात में रिकार्ड पर लाने के लिये कह रहा हूँ। मैंने पं० कमला-पति जी से भी....

MR. DEPUTY-SPEAKER: It is under the active consideration of the Speaker.

श्री राजेश पाइलट (भरतपुर): डिप्टी स्पीकर साहब, इस सदन के पिछले अधिवेशन में मंत्री जी ने यह आश्वासन दिया था कि किसानों की जो जमीन एक्वायर हो रही है, उस के लिए लैंड एक्वीजिशन एक्ट को जल्दी से जल्दी एमेंड करेंगे। अब सेशन के दो हफ्ते बाकी रहे गये हैं लेकिन अभी तक इस बारे में कुछ नहीं आया है।

MR. DEPUTY-SPEAKER: You should have given notice, Mr. Pilot.

SHRI RAJESH PILOT: I have given notice. It should be given priority.

MR. DEPUTY-SPEAKER: You should give proper notice.

12.15 hrs.

PAPERS LAID ON THE TABLE

BUDGET ESTIMATES OF INDIAN AIRLINES FOR 1982-83 AND REVISED ESTIMATES FOR 1981-82

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table a copy of the Summary of Budget Estimates for Revenue and Expenditure (Hindi and English versions) of the Indian Airlines for the year 1982-83 and Revised Estimates for the year 1981-82 under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954. [Placed in Library See No. LT-4336/82].

ANNUAL REPORT ETC. OF MAN MADE TEXTILES RESEARCH ASSOCIATION, SURAT FOR 1980-81 AND ANNUAL REPORT OF SILK AND ART SILK MILLS' RESEARCH ASSOCIATION, BOMBAY FOR 1980-81

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table.

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association, Surat, for the year 1980-81 along with Accounts and the Audit Report thereon.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Man Made Textiles Research Association, Surat, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at (1) above.

[Placed in library. See No. LT-4337/82]

(3) (i) A copy of the Annual Report (Hindi and English versions)